NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

ep/tcp/csp/csa/tesp/tesa/no. 586 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER S THE NATIONAL COMPANY LAY		EARING OF MUMBAI BENCH OF 0.04.2017
NAME OF THE PARTIES: M/s	· Samir Pa	todia
W)	s. Jaihind S	ynthetics Ud.
SECTION OF THE COMPAI Companies Act 1956/2013/		OF THE
S. No. NAME	DESIGNATI	ON SIGNATURE

Order

TCP 586/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 4.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)